## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Asbok Kumar Mishra

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.46/BB/ 2017	-	For Non- compliance of Office Objections.	230/ 232	Mantri Developers Pvt. Ltd., & Others

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
( -	SHRUTI JERE	Petitioner Companies	Smilling
	9900053088	counsel.	

## <u>ORDER</u>

Counsel for petitioner is present. He requested time for compliance. List it on 29/09/2017.

MEMBER(J)

MEMBER(T)